

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**ORDER NO. 33**

Dated Guwahati, the 12<sup>th</sup> June, 2020.

You are hereby directed to ensure that cases of all kinds are listed everyday. It would be mandatory for you to list all the cases that are filed fresh. Every litigant and his lawyer must have the confidence that when he approaches a Court of law at any level by filing a case, his case would be registered in accordance with the rules and regulations and would be listed, and heard.

Different Judges be assigned different subject cases. Limited number of cases be listed in pre-lunch and post-lunch session separately. The Court environment be kept clean. Social distancing be maintained at all costs. Entry without wearing mask be denied.

In case any deviation from these directions is brought to the notice of the High Court, administrative action is likely to be taken.

**By Order,**

Sd/- Gautam Baruah  
**REGISTRAR GENERAL(I/C)**

**Memo No. HC. III - 40/2019 /1225-1247/G Dated 12<sup>th</sup> June, 2020**

**Copy to:**

1. The Registrar (Vigilance/Judicial/Administration/Establishment), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun. *They are requested to forward this order amongst the respective District/ Subordinate Courts within their jurisdiction.*
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
4. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
5. The District & Sessions Judge, \_\_\_\_\_ Assam. *He/ She is requested to forward this order amongst the Judicial Officers under his/ her jurisdiction.*
6. The Principal Judge, Family Court, \_\_\_\_\_, Assam.
7. The Member, MACT, \_\_\_\_\_, Assam.
8. The Presiding Officer, Special Court \_\_\_\_\_, Assam.
9. The Presiding Officer, Labour Court \_\_\_\_\_, Assam.
10. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/ Silchar, Assam.

11. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
12. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
13. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
14. The Asstt. Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
15. The Court Manager, Gauhati High Court, Guwahati.
16. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
17. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Order in the website of the Gauhati High Court with a scroll in the Homepage.*
18. The P.S. to Hon'ble Mr. /Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
19. The A.O. (Judicial), \_\_\_\_\_ Section, Gauhati High Court, Guwahati.
20. The Court Master(s), Court No. \_\_\_\_\_, Gauhati High Court, Guwahati.
21. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.
22. The Chief Security Officer, Gauhati High Court, Guwahati.
23. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
24. Notice Boards, Gauhati High Court Old Block & New Block, Guwahati.

  
**REGISTRAR GENERAL(I/C)**